

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

OA No.3591/2017

This the 12<sup>th</sup> day of October, 2017

**Hon'ble Shri Justice Permod Kohli, Chairman  
Hon'ble Shri K N Shrivastava, Member(A)**

Mahesh Kumar Sharma (Group 'C')  
Post-Manager Mechanical  
Aged about 35 years  
S/o Sh. Shiv Poojan Sharma  
R/o I-142, Mangolpuri, Delhi-110083. ....Applicant

(Through Advocate: Shri Padma Kumar S)

Versus

1. Govt. of NCT of Delhi  
Through Chief Secretary  
I.P. Estate, New Delhi-110002.
2. The Secretary, Delhi Subordinate Services  
Selection Board, FC-18, Institutional Area  
Karkardooma, Delhi-110092. ...Respondents

(Through Advocate: Shri N.K. Singh for Mrs. Avnish Ahlawat)

**Order (Oral)**

**Justice Permod Kohli:**

Respondent No.2-DSSSB vide advertisement No.02/2012 invited applications between 15.05.2012 and 15.06.2012 for various posts. The applicant who is B.Tech applied for the post of Manager(Mechanical) under Post Code 105/12. It is stated that the applicant has also applied for two other posts represented by post code No.10/12 and

70/12. He submitted hard copies of the applications in the 4<sup>th</sup> week of May, 2012 i.e. before the last date for receiving the applications which was notified as 15.06.2012. Respondent No.2 vide order dated 12.08.2014 issued the list of candidates for various categories of posts advertised. The name of the applicant appears in the list of applicants for post code 105/12. Vide a subsequent notification dated 23.03.2015, the respondent No.2 advised all the candidates who had applied for the posts in response to advertisement No.02/12 to upload their details.

2. Shri Padma Kumar S, learned counsel appearing for the applicant, submits that a similar notice was issued on 24.10.2014. The applicant tried to register his name and upload application. It is submitted that when attempt was made, the internet showed that the "applicant is already registered" and his registration No.0104198263652951998 was also displayed. It is further mentioned that other details could not be uploaded on the system as the caption "Your particulars are not matching" came on the net and for corrections, the display mentioned to contact respondent No.2 Help Desk. The applicant accordingly dropped the duly filled in correction performa in the drop box meant for the purpose. He was advised vide communication dated 15.09.2016 to approach the respondent No.2 for issuance of

provisional admit card for the said post code once the post codes are notified, with all the relevant proofs of candidature as online system was closed for the aforesaid advertisement. The applicant thereafter sent emails dated 25.09.2017 and 04.10.2017.

3. The grievance of the applicant is that despite the communication dated 15.09.2016 and the emails and request sent through the drop box, he has not been issued the admit card. The examination is now scheduled to be held on 15.10.2017 for post code 105/12. It is also mentioned that for other posts for which the applicant had also applied, he could not generate the admit card and since the last date is already over, he is not seeking any relief. The applicant is confining his request only for the post of Manager(Mechanical) represented by post code 105/12.

4. On receipt of advance notice, Shri N.K. Singh proxy counsel for Mrs. Avnish Ahlawat, learned counsel, appeared on behalf of the respondents.

5. We have heard the learned counsel for the parties. The communication dated 15.09.2016 clearly provides an opportunity to the applicant to obtain the provisional admit

card as his name has been included in the list of candidates duly published which includes post code 105/12.

6. In view of the above circumstances, we dispose of this OA with the direction to respondent No.2 to issue provisional admit card to the applicant for appearing in the examination scheduled to be held on 15.10.2017 on furnishing the proof of all the relevant documents by 14.10.2017. The applicant will approach the respondent No.2 today itself.

Copy of this order be issued under the signatures of the Court Officer.

**( K N Shrivastava )**  
**Member(A)**

**(Justice Permod Kohli )**  
**Chairman**

/vb/